

built in Kingsway Camp for 3 years have already outlived their life and in every monsoon season walls of various hutments get cracked and become unsafe for habitation; and

(b) if so, the action proposed to be taken by Government in the matter?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Kingsway is a very big colony. The number of tenements and shops constructed there is 3,198 and 375 respectively. If any particular case is brought to our notice the matter will be looked into.

Refugee Peasants in Tripura

2213. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have received a memorandum from the refugee peasants of Tripura, requesting Government for agricultural loan for carrying out the agricultural operations this season; and

(b) if so, the action taken thereon?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). If by agricultural loan is meant "Taccavi loan", this Ministry is not concerned with it. Taccavi loan is given to deserving agriculturists including displaced persons by the State Administration.

Shankar Market, New Delhi

2214. Shri P. C. Borooah: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any rules were framed for the allotment of commercial flats in Shankar Market, Connaught Circus, New Delhi in 1956,

(b) if so, whether a copy of the same will be laid on the Table;

(c) whether any applications were invited through any press note or advertisement in the newspaper for allotment of flats in this market; and

(d) if so, whether a copy of the same will be laid on the Table?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Certain conditions for allotment of commercial flats in Shanker Market were laid down.

(b) A copy of the conditions laid down is placed on the Table of the Sabha [See Appendix III, annexure No 136.]

(c) No.

(d) Does not arise.

Firing by Pakistan Forces

2215. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistani Armed Forces opened several rounds of firing on the Indian outposts at Latang and Borhill from their own outpost at Ambaralla, on the 16th August, 1959; and

(b) if so, the action taken by Government in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Pakistani forces fired four rounds against our border outpost of Latang and Borhill on 16-8-1959.

(b) Indian forces did not retaliate to any of these shots, in deference to the Cease-fire Agreement of the 2nd August, 1959. The Government of Assam have drawn the attention of the Government of East Pakistan to these unprovoked stray shots.

Industrial Development of Punjab

2216. Shri Hem Raj: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Government have recently received any request from the Chief Minister of Punjab for the location of some large scale factories in the public sector in Punjab, and

(b) if so, the decision taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). It is not clear whether information is sought in regard to the location of large scale industries in the Punjab.